	PENDENCY REPORT AS ON 30-04-2021	
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	10853
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	47
4	Application Us 34 of the Act involving International	1
	Commercial Arbitration	
5	ARBA-Appeals under Indian Arbitration Act.	275
6	ARBP-Petitions under Indian Arbitration Act.	127
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	4970
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2588
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2501
13	COA-Appeals against judgement in Comp.Pet.	17
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	6
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	5756
18	Contempt Petition in Bhubaneswar Bench	32
19	Contempt Petition in Cuttack Bench	161
20	Contempt Petition in Sambalpur Bench	3
21	CONTR-Proceeding relating to Criminal Contempt	76
22	COPET-Orginal Petition (Companies Act.)	130
23	CRA-Criminal Appeals	1021
24	CRLA-Appeal against Judgement/Sentence.	9986
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1416
26	CRLMA-Other Miscellaneous Application.	662
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11177
28	CRLMP-Criminal Miscellaneous Petition	539
29	CRLREV-Criminal Revision.	9082
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	22
32	CRP-Revision Petition.	157
33	CRREV-Criminal Revision	261
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	3
36	CVA-Civil Appeals	3
37	CVREV-Civil Revision.	38
38	CVRVW-Civil Review.	19
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3
40	EC-Execution Case.	3
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	28
43	EXFA-Execution First Appeal.	3
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	21
46	FA-First Appeal	1091
47	FAO-First Appeal from Orders.	3237
48	FA(OS)-FA from Judgement in original suits.	1

50 GCRLA-Government Appeals 51 GUAP-Pet. under Guardianship and Wards Act. 52 IP(M)-Main Petition (Insolvency ACt.) 53 ITA-Appeals Income-tax 54 JCRA-Jail Criminal Appeals 55 JCRLA-Jail Criminal Appeals 56 JCRLA-Jail Criminal Revision. 57 JCRLA-Jail Criminal Revision. 57 JCRMC-Jail Criminal Revision. 58 LAA-Appeals (Land Acquisition Act) 59 LPA-Letters Patent Appeals. 60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-Fa against Spl. Jurisdiction Cases. 65 MJC-Misc. Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals (Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 67 RSA-Second Appeal from Appellate Order. 82 SA-Second Appeal from Appellate Order. 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp. Appeal Before DB 87 STAPL-Appl. for direction to make a reference. 88 STREV-Sales Tax Revision. 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl. Proc. 93 TRPCRL-Transfer Pet.for transfer a Crl. Proc. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Bhubaneswar Bench	49	GA-Government Appeals	112
51 GUAP-Pet. under Guardianship and Wards Act. 52 IP(M)-Main Petitition (Insolvency ACt.) 53 ITA-Appeals Income-tax 54 JCRA-Jail Criminal Appeals 55 JCRIA-Jail Criminal Appeal 56 JCRLRV-Jail Criminal Misc.Case. 57 JCRMC-Jail Criminal Misc.Case. 58 LAA-Appeals (Land Acquisition Act) 59 LPA-Letters Patent Appeals. 60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Appeals. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Cri. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 59 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 79 RSA-Second Appeal from Judgement and Decree. 80 RWWPET-Review Petition. 81 SAO-Second Appeal from Judgement and Decree. 82 SA-Second Appeal from Appellate Order. 83 SCL-Pet. For leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl. for direction to make a reference. 88 STREV-Sales Tax Revision. 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet. for transfer a Crl. Proc. 93 TRPCRL-Transfer Pet. for transfer a Crl. Proc. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Bhubaneswar Bench			414
52 IP(M)-Main Petition (Insolvency ACt.) 53 ITA-Appeals Income-tax 4 54 JCRA-Jail Criminal Appeal 12 55 JCRLA-Jail Criminal Revision. 12 56 JCRLRV-Jail Criminal Revision. 9 57 JCRMC-Jail Criminal Misc. Case. 9 58 LAA-Appeals (Land Acquisition Act) 9 59 LPA-Letters Patent Appeals. 65 60 MACA-Motor Accident Appeals. 65 61 MAC-Motor Accident Claims. 65 62 MA-Miscellaneous Appeals 1 63 MATA-Watrimonial Cases (Appeals) 9 64 MFA-FA against Spl. Jurisdiction Cases. 65 65 MJC-Misc. Judicial Case. 66 66 MSA-SA from judgements in Misc. Cases. 67 67 OCRMC-Original Cri. Miscellaneous Case 1 68 DJC-Original Suit. 15 70 OS-Original Suit. 15 71 OTC-Other Tax Case. 1 72 OTC-Other Tax Case.			12
53 ITA-Appeals Income-tax 54 JCRA-Jail Criminal Appeals 55 JCRLA-Jail Criminal Appeal 56 JCRLA-Jail Criminal Revision. 57 JCRMC-Jail Criminal Misc.Case. 58 LAA-Appeals (Land Acquisition Act) 59 LPA-Letters Patent Appeals. 60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 15 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals (Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 79 RSA-Second Appeal from Judgement and Decree. 81 SAO-Second Appeal from Appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal Under OBA Supreme Court 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Bhubaneswar Bench 96 WPC(OAB)-Original Application in Bhubaneswar Bench 97 WPC(OAC)-Original Application in Bhubaneswar Bench			1
54 JCRA-Jail Criminal Appeals 55 JCRLA-Jail Criminal Appeal 12 56 JCRLRV-Jail Criminal Revision. 57 JCRMC-Jail Criminal Misc.Case. 58 LAA-Appeals (Land Acquisition Act) 59 LPA-Letters Patent Appeals. 60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 59 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 81 SAO-Second Appeal from Appellate Order. 82 SA-Second Appeal from Appellate Order. 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCL-Transfer Pet.for transfer a Crl.Proc. 93 TRPCC-Transfer Pet.for transfer a Crl.Proc. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Butbaneswar Bench 96 WPC(OAB)-Original Application in Butbaneswar Bench			409
12 SERIENT SIL Criminal Appeal 12 SERIENT SE			15
56 JCRLRV-Jail Criminal Risc.Case. 57 JCRMC-Jail Criminal Misc.Case. 58 LAA-Appeals (Land Acquisition Act) 59 LPA-Letters Patent Appeals. 60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 59 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 RSA-Second Appeal from Appellate Order. 21 SA-Second Appeal from Appellate Order. 22 SA-Second Appeal from Appellate Order. 23 SA-Second Appeal from Appellate Order. 24 SA-Second Appeal Beron Decree Court 25 SA-Second Appeal From Dudgement Court 26 SA-Second Appeal From Dudgement Court 27 RFA-FA From Sudgement Court 28 SA-Second Appeal from Appellate Order. 29 SA-Second Appeal From Dudgement Court 80 SPA-Sp.Appeal before DB 81 SAO-Second Appeal From Appellate Order. 82 SA-Second Appeal From Dudgement Court 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 15 STAPL-Appl. for direction to make a reference. 85 STREV-Sales Tax Revision. 15 STAPL-Appl. For direction to make a reference. 87 STAPL-Appl. For direction to make a reference. 88 STREV-Tax Revesion 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRPC(O-Transfer Pet.for transfer a Crl.Proc. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Bubbaneswar Bench 96 WPC(OAC)-Original Application in Bubbaneswar Bench			1204
57 JCRMC-Jail Criminal Misc.Case. 58 LAA-Appeals (Land Acquisition Act) 9 59 LPA-Letters Patent Appeals. 60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 1 63 MATA-Matrimonial Cases (Appeals) 9 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 1 68 OJC-Original Jurisdiction case (Writ) 15 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 17 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 7 75 Review Petition in Bhubaneswar Bench 7 76 Review Petition in Cuttack Bench 17 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 67 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal From Appellate Order. 23 83 SCLP-Pet.for leave to appeal to Supreme Court 84 84 SJC-Special Jurisdiction Case (Tax Matters) 18 85 SM-Suo Motu. 19 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 15 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 15 91 TRPCQL-Transfer Pet.for transfer a Crl.Proc. 29 93 TRPCQL-Transfer Pet.for transfer a Crl.Proc. 29 94 WA-Appeals before DB against SB Judgement 38 95 WPC(OAB)-Original Application in Berhampur Bench 19 96 WPC(OAC)-Original Application in Berhampur Bench 19 97 WPC(OAC)-Original Application in Berhampur Bench 19 98 WPC(OAC)-Original Application in Bhubaneswar Bench 10			12
58 LAA-Appeals (Land Acquisition Act) 59 LPA-Letters Patent Appeals. 60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc. Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 15 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 21 SA-Second Appeal from Appellate Order. 22 SA-Second Appeal 23 SCLP-Pet.for leave to appeal to Supreme Court 24 SJC-Special Jurisdiction Case (Tax Matters) 25 SM-Suo Motu. 26 SPA-Sp.Appeal before DB 27 TRPC-Tax Revesion 28 TRPC-Sales Tax Revision. 29 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 29 TRPCRL-Transfer Pet.for Lansfer a Crl.Proc. 29 TRPCCL-Transfer Pet.for In In Berhampur Bench 29 WPC(OAC)-Original Application in Berhampur Bench 29 WPC(OAC)-Original Application in Berhampur Bench 20 WPC(OAC)-Original Application in Berhampur Bench 20 WPC(OAC)-Original Application in Berhampur Bench			1
59 LPA-Letters Patent Appeals. 60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc. Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 81 SAO-Second Appeal from Appellate Order. 82 SA-Second Appeal from Appellate Order. 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp. Appeal before DB 87 STAPL-Appl. for direction to make a reference. 88 STREV-Sales Tax Revision. 15 TREV-Tax Revesion 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Berhampur Bench 97 WPC(OAC)-Original Application in Bhubaneswar Bench			995
60 MACA-Motor Accident Appeals. 61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc. Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 81 SAO-Second Appeal from Appellate Order. 82 SA-Second Appeal 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 96 WPC(OAB)-Original Application in Berhampur Bench 97 WPC(OAB)-Original Application in Bubbaneswar Bench			36
61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 71 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 81 SAO-Second Appeal from Appellate Order. 82 SA-Second Appeal 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Su Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 TREV-Tax Repeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench			6528
62 MA-Miscellaneous Appeals 1 63 MATA-Matrimonial Cases (Appeals) 9 64 MFA-FA against Spl. Jurisdiction Cases. 6 65 MJC-Misc. Judicial Case. 6 66 MSA-SA from judgements in Misc. Cases. 1 67 OCRMC-Original Crl. Miscellaneous Case 1 68 OJC-Original Jurisdiction case (Writ) 15 69 OREF-References. 7 70 OS-Original Suit. 7 71 OTAPL-Other Tax Applications. 1 72 OTC-Other Tax Case. 1 73 OVTA-Tax Appeal Under OVAT ACt. 1 74 RCFA-First Appeals(Rent Control Matters) 7 75 Review Petition in Bubaneswar Bench 7 76 Review Petition in Cuttack Bench 2 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 67 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 2			1
63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 1 68 OJC-Original Jurisdiction case (Writ) 15 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 1 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 67 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 21 82 SA-Second Appeal SCLP-Pet. or leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 1 85 SM-Suo Motu. 86 SPA-Sp. Appeal before DB 87 STAPL-Appl. for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRI-Transfer Pet. for transfer a Crl. Proc. 29 93 TRPCC)-Transfer Pet. for transfer a Crl. Proc. 29 94 WA-Appeals before DB against SB Judgement 38 95 WPC(OAB)-Original Application in Brhubaneswar Bench 10 97 WPC(OAC)-Original Application in Brhubaneswar Bench 10			102
64 MFA-FA against Spl. Jurisdiction Cases. 65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 18 OJC-Original Jurisdiction case (Writ) 19 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 71 OTAPL-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 81 SAO-Second Appeal from Appellate Order. 82 SA-Second Appeal 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Pet.for transfer a Crl.Proc. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Bhubaneswar Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench			926
65 MJC-Misc.Judicial Case. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 679 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 81 SAO-Second Appeal from Appellate Order. 82 SA-Second Appeal 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Pet.for transfer a Crl.Proc. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench			
66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal 33 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 15 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Berhampur Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench			12
67 OCRMC-Original Crl. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 67 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal 33 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 12 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench 33			59
68 OJC-Original Jurisdiction case (Writ) 69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 67 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal 33 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 185 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench 10			85
69 OREF-References. 70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 SA-Second Appeal 33 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 15 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench 33			100
70 OS-Original Suit. 71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 67 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal so Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 15 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Guttack Bench 10		3 7	1533
71 OTAPL-Other Tax Applications. 72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 81 SAO-Second Appeal from Appellate Order. 82 SA-Second Appeal from Appellate Order. 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench			1
72 OTC-Other Tax Case. 73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal 33 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 185 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench			1
73 OVTA-Tax Appeal Under OVAT ACt. 74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 185 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Guttack Bench 10			120
74 RCFA-First Appeals(Rent Control Matters) 75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal 33 SCLP-Pet.for leave to appeal to Supreme Court 44 SJC-Special Jurisdiction Case (Tax Matters) 45 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench			5
75 Review Petition in Bhubaneswar Bench 76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal so Supreme Court 23 83 SCLP-Pet.for leave to appeal to Supreme Court 24 SJC-Special Jurisdiction Case (Tax Matters) 25 SM-Suo Motu. 26 SPA-Sp.Appeal before DB 27 STAPL-Appl.for direction to make a reference. 28 STREV-Sales Tax Revision. 29 TA-Tax Appeal 20 TEST-Testamentary Cases. 21 TREV-Tax Revesion 22 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 23 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 24 WA-Appeals before DB against SB Judgement 28 WPC(OAB)-Original Application in Berhampur Bench 29 WPC(OAC)-Original Application in Bhubaneswar Bench 30 WPC(OAC)-Original Application in Bhubaneswar Bench			1
76 Review Petition in Cuttack Bench 77 RFA-FA from Judgement and Decree in Suit 21 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal 23 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 185 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench			1
77 RFA-FA from Judgement and Decree in Suit 78 RPFAM-Revision US 19 of Family Court Act. 16 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal so Supreme Court 23 83 SCLP-Pet.for leave to appeal to Supreme Court 24 SJC-Special Jurisdiction Case (Tax Matters) 25 SM-Suo Motu. 26 SPA-Sp.Appeal before DB 27 STAPL-Appl.for direction to make a reference. 28 STREV-Sales Tax Revision. 29 TA-Tax Appeal 20 21 22 23 24 25 26 27 28 29 20 20 20 21 22 23 24 25 26 27 28 29 20 20 21 21 22 22 23 24 25 26 27 28 29 20 20 21 21 22 22 23 23 24 25 26 27 28 29 20 20 21 21 22 23 24 25 26 27 28 28 29 20 20 20 21 21 21 22 23 23 24 25 26 27 28 29 20 20 20 21 21 21 21 22 22 23 23 24 25 26 26 27 28 28 29 20 20 20 20 20 20 20 20 20 20 20 20 20			2
78 RPFAM-Revision US 19 of Family Court Act. 79 RSA-Second Appeal from Judgement and Decree. 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal 23 83 SCLP-Pet.for leave to appeal to Supreme Court 24 SJC-Special Jurisdiction Case (Tax Matters) 25 SM-Suo Motu. 26 SPA-Sp.Appeal before DB 27 STAPL-Appl.for direction to make a reference. 28 STREV-Sales Tax Revision. 29 TA-Tax Appeal 20 21 22 23 24 25 26 27 28 29 20 20 20 20 20 20 20 21 22 23 24 25 26 27 28 29 20 20 20 20 21 21 22 23 24 25 26 27 28 29 20 20 20 21 21 22 23 24 25 26 27 28 28 29 20 20 20 21 21 21 22 22 23 23 24 25 26 27 27 28 28 29 20 20 20 20 20 20 20 20 20 20 20 21 21 21 22 22 23 23 24 24 25 26 27 27 28 28 28 29 20 20 20 20 20 20 20 20 20 20 20 20 20			41
79 RSA-Second Appeal from Judgement and Decree. 67 80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 2 82 SA-Second Appeal 23 83 SCLP-Pet.for leave to appeal to Supreme Court 23 84 SJC-Special Jurisdiction Case (Tax Matters) 1 85 SM-Suo Motu. 25 86 SPA-Sp.Appeal before DB 27 87 STAPL-Appl.for direction to make a reference. 27 88 STREV-Sales Tax Revision. 29 89 TA-Tax Appeal 29 90 TEST-Testamentary Cases. 29 91 TREV-Tax Revesion 29 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 20 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 20 94 WA-Appeals before DB against SB Judgement 38 95 WPC(OAB)-Original Application in Berhampur Bench 29 96 WPC(OAC)-Original Application in Bhubaneswar Bench 33			2154
80 RVWPET-Review Petition. 20 81 SAO-Second Appeal from Appellate Order. 22 82 SA-Second Appeal 23 83 SCLP-Pet.for leave to appeal to Supreme Court 25 84 SJC-Special Jurisdiction Case (Tax Matters) 26 SM-Suo Motu. 27 88 SPA-Sp.Appeal before DB 28 STAPL-Appl.for direction to make a reference. 28 STREV-Sales Tax Revision. 29 TA-Tax Appeal 20 21 22 23 24 25 26 27 27 28 29 20 20 20 21 21 22 22 23 23 24 25 26 26 27 28 28 29 20 20 20 21 21 22 23 23 24 25 26 26 27 28 28 29 20 20 21 21 22 22 23 23 24 25 26 26 27 28 28 29 20 20 21 21 22 22 23 23 24 25 26 26 27 27 28 28 28 29 20 20 20 21 21 21 22 22 23 23 24 25 26 26 27 27 28 28 28 29 20 20 20 20 20 20 20 20 20 20 20 20 20			1650
81 SAO-Second Appeal from Appellate Order. 82 SA-Second Appeal 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Bhubaneswar Bench 38			6794
82 SA-Second Appeal 23 83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 1 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 2 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 9 94 WA-Appeals before DB against SB Judgement 38 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 10 97 WPC(OA)-Original Application in Bhubaneswar Bench 3	80		2024
83 SCLP-Pet.for leave to appeal to Supreme Court 84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	81	SAO-Second Appeal from Appellate Order.	225
84 SJC-Special Jurisdiction Case (Tax Matters) 85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	82	SA-Second Appeal	2300
85 SM-Suo Motu. 86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	83	SCLP-Pet.for leave to appeal to Supreme Court	1
86 SPA-Sp.Appeal before DB 87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 15 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	84	SJC-Special Jurisdiction Case (Tax Matters)	179
87 STAPL-Appl.for direction to make a reference. 88 STREV-Sales Tax Revision. 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	85	SM-Suo Motu.	46
88 STREV-Sales Tax Revision. 89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	86	SPA-Sp.Appeal before DB	5
89 TA-Tax Appeal 90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	87	STAPL-Appl.for direction to make a reference.	1
90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	88		1553
90 TEST-Testamentary Cases. 91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench	89	TA-Tax Appeal	12
91 TREV-Tax Revesion 92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 2 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 9 94 WA-Appeals before DB against SB Judgement 38 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 10 97 WPC(OA)-Original Application in Bhubaneswar Bench 3			1
92 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench			95
93 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 94 WA-Appeals before DB against SB Judgement 38 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench 3			287
94 WA-Appeals before DB against SB Judgement 38 95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 10 97 WPC(OA)-Original Application in Bhubaneswar Bench 3			913
95 WPC(OAB)-Original Application in Berhampur Bench 96 WPC(OAC)-Original Application in Cuttack Bench 97 WPC(OA)-Original Application in Bhubaneswar Bench 3			3863
96 WPC(OAC)-Original Application in Cuttack Bench 10 97 WPC(OA)-Original Application in Bhubaneswar Bench 3			2
97 WPC(OA)-Original Application in Bhubaneswar Bench 3			1040
			357
50 WI COALC) Original Application (Trovisional) in Cuttack			27
Bench	70		

99	WPC(OAS)-Original Application in Sambalpur Bench	13
100	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	469
101	WPC(TAC)-Transfer Application in Cuttack Bench	4
102	WP(C)-Writ Petition under Art.226 and 227.	71035
	Grand Total	174233